

[*Translation*]

T. B. In Tharpar Breed Cows

5542. SHRI SHOPAT SINGH MAKKASAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a large number of cows of Tharpar breed in Central Cattle Breeding Farm, Suratgarh are suffering from T. B.; and

(b) if so, since when and the reasons therefor?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Central Cattle Breeding Farm, Suratgarh does not maintain THARPAR breed of cattle. However, the THARPARKAR herd maintained at Central Cattle Breeding Farm is regularly screened for detection of T. B. positive animals in the herd.

The proportion of such T.B. affected Tharparkar animals to the total herd strength is small and within acceptable limit.

(b) Since 1985 only 125 Tharparkar animals have been declared positive for T.B. at Central Cattle breeding Farm, Suratgarh. The reasons for getting T.B. positive reactor are (1) absence of vaccine for control of Bovine T.B. and (b) possibility of infection from poultry and other birds as well as human beings to cattle.

[*English*]

Compensation to Terrorist Victims

5543. SHRIMATI SUKHBUNS KAUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have decided

to raise the amount of compensation to dependants of terrorist victims in Punjab and Delhi; and

(b) if so, the details thereof and the date from which the enhanced amount will be given?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b). According to information received from the Government of Punjab, amount of ex-gratia relief has been raised from Rs. 20,000/- to Rs. 50,000/- with retrospective effect from 1st August, 1982. Information in respect of Union Territory of Delhi is awaited.

President's Assent to Kerala Bills

5544. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the Bills passed by the Kerala Legislative Assembly that are pending with Union Government for obtaining the assent of the President; and

(b) the reasons for the delay in obtaining the President's assent?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) As on 16.4.1990, there is no Bill passed by the Kerala Legislative Assembly pending with Central Government for obtaining the assent of the president.

(b) Does not arise.

Profitability of Ships Operated by Private and Public Shipping Companies

5545. SHRI Y. S. MAHAJAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the comparative profitability of ships